

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

**IA (IBC)/37/GB/2024
In CP (IB)/14/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Indian Bank (Erstwhile Allahabad Bank) Vs Ashim Mandal
UNDER SECTION	U/s 95 of IBC, 2016

For Petitioner (s) : Mr. Mukesh Sharma, Adv
For Respondent (s) :
For RP : Ms. Sudha Sarma, in person.

ORDER

CP (IB)/14/GB/2023

In view of the order passed in **IA (IBC)/37/GB/2024**, matter adjourned to **13.05.2024**.

IA (IBC)/37/GB/2024

Ms. Sudha Sarma Resolution Professional present in person. However, it is noted that the copy of the report sent to the Personal Guarantor/ Respondent is returned with an endorsement "*Insufficient Address*".

Resolution Professional is directed to serve report once again on the Respondent/ Personal Guarantor and file service affidavit.

List for further consideration on **13.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)